

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 346 OF 2017 &
IA NO. 924 OF 2017**

Dated: 3rd December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Ajmer Vidhyut Vitran Nigam Ltd. & Anr. Appellant(s)
Versus
M/s. Kishangarh Fibres (P) Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Madan
Mr. Dhruv Varma

Counsel for the Respondent(s) : Mr. Brij Mohan Banot (Rep.) for R-1
Mr. R.K.Mehta
Ms. Himanshi Andley for R-3

ORDER

Time to file reply by Respondent No.1 is extended till 26.12.2018 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 09.01.2019 with advance copy to the other side.

List the matter on **16.01.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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